GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2965 ANSWERED ON:16.03.2010 AMENDING PROVISIONS RELATING TO CITIZENSHIP Paranjpe Shri Anand Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to review/amend the provisions relating to citizen/citizenship of India in the relevant law; and

(b) if so, the details thereof, and reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam.